

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No.1236/2019

LOK PRAHARI THROUGH ITS GENERAL SECRETARY
S.N.SHUKLA I.A.S. (RETD)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES]

IA No. 4069/2021 - APPLICATION FOR PERMISSION

IA No. 58504/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 75079/2021 - CLARIFICATION/DIRECTION

IA No. 99664/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 72386/2021 - GRANT OF FURTHER RELIEF

IA No. 150265/2019 - GRANT OF INTERIM RELIEF

IA No. 72382/2021 - MODIFICATION OF COURT ORDER)

WITH

W.P.(C) No. 689/2021 (X)

(FOR ADMISSION and IA No.72173/2021-APPLICATION FOR EXEMPTION FROM
FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 14-09-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE VIKRAM NATH

Petitioner-in-person (Not Present)

For Petitioner(s) Mr. Amrendra Kumar Mehta, AOR

For Respondent(s) Mr. K. K. Venugopal, Ld. AG

Mr. Arvind Kumar Sharma, AOR

Mr. Atmaram N.S. Nadkarni, Sr. Adv.

Mr. D. L. Chidananda, AOR

Ms. Preetika Dwivedi, AOR

Mr. Abhishek Mohanty, Adv.

Mr. Divyakant Lahoti, AOR

Mr. Parikshit Ahuja, Adv.

Ms. Praveena Bisht, Adv.

Ms. Vindhya Mehra, Adv.

Ms. Madhur Jhavar, Adv.

Mr. Kartik Lahoti, Adv.

Mr. Sachin Patil, AOR
Mr. Geo Joseph, Adv.
Mr. Durgesh Gupta, Adv.

Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.

Mr. Romy Chacko, AOR
Mr. Sudesh Kumar Singh, Adv.

Mr. Malak Manish Bhatt, AOR

Mr. Sahil Tagotra, AOR
Mr. Abhishek Pandey, Adv.
Mr. Abhivyakti Banerjee, Adv.

Mr. V. N. Raghupathy, AOR
Mr. Md. Apzal Ansari, Adv.

Mr. Arjun Garg, AOR
Mr. Shobhit Jain, Adv.
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.

Mr. Sibbo Sankar Mishra, AOR
Mr. Niranjan SAhu, Adv.
Mr. Debabrata Dash, Adv.
Mr. U. K. Mishra, Adv.

Mr. Gopal Singh, AOR

Mr. Mukul Kumar, AOR

Ms. Uttara Babbar, AOR

Mr. Apoorv Kurup, AOR

Mr. P. I. Jose, AOR
Mr. Jenis Francis, Adv.

Ms. Radhika Gautam, AOR

Mr. Ashwarya Sinha, AOR

Mr. T. G. Narayanan Nair, AOR
Mr. Amit Sharma, Adv.

Mr. V. Balachandran, Adv.
Mr. Siddharth Naidu, Adv.
For M/S. KSN & Co., AOR

Mr. Sanjai Kumar Pathak, AOR
Mrs. Shashi Pathak, Adv.

Mr. Sharan Thakur, Adv.
Mr. Mahesh Thakur, AOR
Mr. Siddharth Thakur, Adv.
Ms. Vipasha Singh, Adv.
Mr. Ajay Kanojiya, Adv.
Ms. Shivani, Adv.
Mr. Bishwendra Singh, Adv.
Mr. Mustafa Sajad, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Avneesh Arputham, Adv.
Ms. Anuradha Arputham, Adv.
Mr. Praveen Kr. Singh, Adv.
M/S. Arputham Aruna And Co, AOR

Ms. Vanshaja Shukla, AOR
Mr. Sajal Singhai, Adv.

Mr. K. S. Gill, Sr. Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. S. K. Rajora, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Sandhya S. Ram, Adv.
Ms. Sawti S. Gill, Adv.
Ms. Poornima Chopra, Adv.
Mr. Naresh K. Sharma, AOR

Mr. Siddharath Dharmadhikari, Adv.
Mr. Aaditya A. Pande, AOR
Mr. Bharat Bagla, Adv.

Mr. Rajat Nair, Adv.
Mr. Neela Kedar Gokhale, Adv.
Mr. B. K. Satija, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications seeking permission, exemption from filing affidavit and exemption from filing original vakalatnama/ other document are allowed.

Learned Attorney General submits that he needs sometime to

file status report as to whether any recommendation on ad-hoc judges have been made and the fate thereof.

Another aspect, with experience, we are finding is that though we have put a bar of not more than 20% vacancies for making recommendation for ad-hoc judges, the fact remains that some of the Courts where there are large number of vacancies are also troubled with arrears and in some specific subjects.

We request learned Attorney General to give a thought to this process as to how this particular aspect can be addressed.

List on 27th September, 2022 on the top of the Board.

IA No. 150265/2019 - GRANT OF INTERIM RELIEF

In view of the orders passed today, the application stands disposed of.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER